

उसने क्या खास खास रैकमेंडेशन्स की हैं, जिनको सरकार कार्यान्वित करना चाहती है ।

डा० सुशीला नायर : श्रीमन्, उस कमेटी की रिपोर्ट लम्बी है, लेकिन उसकी चन्द एक रैकमेंडेशन्स स्टेटमेंट में दी गई हैं ।

अध्यक्ष महोदय : अगर स्टेटमेंट में रैकमेंडेशन्स दी गई हैं, तो माननीय सदस्य उनको देख लेंगे ।

Mr. Speaker: Next question.

Shri Harish Chandra Mathur: Sir, you have clubbed Q. 467 and you generally permit two questions.

Mr. Speaker: I permitted the hon. Member one question and he said that the answer was long and detailed; he did not rise again and therefore, I did not allow him.

Shri Harish Chandra Mathur: I did get up.

Mr. Speaker: I saw him; his remarks were that the answer was elaborate and detailed; that is what he said.

Shri Harish Chandra Mathur: I said the answer was elaborate and detailed but the main part has not been answered.

Mr. Speaker: I have gone to the next question; he can take another opportunity. We have taken ten minutes already on this.

Accidents Enquiry Committee

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- *440. { Shri S. M. Banerjee:
 Shri D. C. Sharma:
 Shri K. N. Tiwary:
 Shri Bibhuti Mishra:
 Shri Bhakt Darshan:
 Shri Bhagwat Jha Azad:
 Shri Kappen:
 Shri Umanath:
 Shri Kajrolkar:

Will the Minister of Railways be pleased to state:

(a) whether the Committee appointed to suggest ways and means to find out causes of accidents and suggest means to avoid them at all, met;

(b) if so, how many times; and

(c) when a report is likely to be submitted?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan):

(a) Yes, Sir.

(b) Twice.

(c) It is not possible at this stage to give any indication of the date when the Committee is likely to submit its final report but it is likely to make some interim suggestions shortly.

Shri S. M. Banerjee: I want to know when these interim suggestions are likely to be made and whether a copy thereof will be laid on the Table of the House.

Shri Shahnawaz Khan: It is hoped that the interim report would be available in the course of the next two or three months. When it is available, there should be no objection to laying it on the Table of the House.

Shri S. M. Banerjee: Will the various suggestions put forward by the Members of Parliament during the discussions on railway accidents be conveyed to the committee for their consideration?

Shri Shahnawaz Khan: We will do that.

Shri Umanath: Has the Government made it clear that the railway employees can give evidence in camera if they wish with a right to protection by this committee? If not, has the Government any proposal to that effect?

Shri Shahnawaz Khan: That is taken for granted. Any railway employee who wishes to give evidence is free to give evidence before the committee.

Shri Umanath: My question was about giving evidence *in camera*, with a right to protection.

Shri Shahnawaz Khan: It is for the committee to decide.

श्री भक्त दर्शन : श्रीमन्, मैं यह जानना चाहता हूँ कि यह कमेटी कब नियुक्त की गई थी और कितना समय उसकी रिपोर्ट देने के लिये रखा गया था और जब क्या सब दुर्घटनायें समाप्त हो जायेंगी, तब उसकी रिपोर्ट आयेगी ?

अध्यक्ष महोदय : माननीय सदस्य यह जानना चाहते हैं कि क्या रिपोर्ट देने के लिये कोई वक्त रखा गया है ।

श्री शाहनवाज खाँ : इस के लिये कोई खास वक्त तइय्युन नहीं किया गया है ।

Shri Bhakwat Jha Azad: Is this committee allowed to investigate from A to Z or has the Government made any special reference to this committee regarding certain problems to check the accidents?

Shri Shahnawaz Khan: The terms of reference of this committee are well known; the committee is absolutely unfettered to make any enquiries it likes.

श्री प्रकाशबीर शास्त्री : श्रीमन्, जो रेलवे-दुर्घटना जांच समिति बनाई गई है, उसके सदस्यों के नाम क्या हैं और क्या उनमें मैकेनिकल अथवा टेक्निकल जानकारी रखने वाले कुछ व्यक्ति भी हैं ?

श्री शाहनवाज खाँ : इस कमेटी के मेम्बरान के नाम हस्त-जैत्र हैं :—

डा० हृदयनाथ कुंजरू, श्री सत्य चरण शास्त्री, श्री जयपाल सिंह, श्री एन० आर० एम० स्वामी, श्री टी० बी० विट्टल राव, श्री जे० एन० नन्दा, रिटायर्ड

जेनरल मैनेजर (टेक्निकल एक्सपर्ट), श्री देवदत्त, रिटायर्ड चीफ गवर्नमेंट इंस्पेक्टर आफ रेलवेज (टेक्निकल एक्सपर्ट), श्री पी० सी० गुक्ला, डिप्टी डायरेक्टर, ट्रैफिक, रेलवे बोर्ड ।

Shri Hem Barua: In view of the fact that railway employees who give evidence before enquiry committee generally suffer from a fear complex of action against them, may I know whether they have been assured immunity from this sort of fear so that the truth may come out?

Shri Shahnawaz Khan: The Indian railwaymen suffer from no fear complex.

Shri Vidya Charan Shukla: In view of the continuing railway accidents would the Government consider the feasibility of making this committee a standing committee so that it can keep on reporting on the railway accidents?

Mr. Speaker: It is a suggestion.

Shri Morarka: Is it not a fact that both the retired officials appointed on this committee are paid Rs. 100 per day even on days when the committee is not sitting and therefore, the committee's work is prolonged from time to time?

Shri Shahnawaz Khan: No, Sir; I do not accept that insinuation.

Mr. Speaker: The insinuation may be wrong. Are they paid Rs. 100 per day? (Interruptions).

Shri Shahnawaz Khan: I do not have the exact details. I shall enquire into it.

Mr. Speaker: He shall enquire and then inform the House. Next question.